

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 213**  
**131(ND)16**

**IN THE MATTER OF:**

**Saleem Sofi & Anr.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Soffis India Collection Pvt. Ltd. & ors**

...

**Respondent**

**Under Section: 241/242**

**Order delivered on 10.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Ashok Meethur, Ms. Manpreet Bhalla, Mr.  
Saleem Advs.

**For the Respondent** : Mr. Sejal Jain Adv.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 15.12.2023.

**Sd/-**  
**(COURT OFFICER)**